



2026:AHC:39382

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6626 of 2026

Siyaram

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ajeet Singh, Anil Kumar Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Heard learned counsel for the parties and perused the record.
2. The petitioner has filed the instant writ petition with the following reliefs:-

I. to issue a writ, order or direction in the nature of Mandamus commanding an directing the respondent nos. 3 and 4 to restore the possession of the petitioner over his demarcated area of the land off Aarazi No. 1272 a sum off area 0.3880 Hectare situated a Village Nakhatpur, Pargana Pachothar, Tehsil Kasimabad, District Ghazipur according to Field Book dated 14.06.2021 and order dated 19.09.2023, passed by the respondent no. 3.

II. to issue fa writ, order or direction in the nature of Mandamus commanding and directing the respondent no. 3 to decide the application of the petitioner dated 6.12.2025 within stipulated period with speaking and reasoned order.

3. In view of the order proposed to be passed herein, no useful purpose would be served by putting the opposite party to notice and keeping this petition pending before this Court. However, in case the opposite party feels aggrieved by the order his/her right to seek modification/variation of the order is being kept reserved.
4. In the facts and circumstances of the case and also in the interest of justice the petitioner is permitted to move a fresh application relating to his all grievances before the respondent no. 3 namely Sub-Divisional Magistrate, Tehsil Kasimabad, Ghazipur, if such application/representation is made by the petitioner before respondent no. 3 within a period of three weeks from today, the respondent no. 3 will pass appropriate order on the aforesaid

representation within next three weeks.

4. With the aforesaid observation, the writ petition is finally **disposed of**.

February 18, 2026
Vinod.

(Prakash Padia, J.)